GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:2947 ANSWERED ON:08.12.2009 ILLEGAL FISHING Haque Shri Sk. Saidul;Panda Shri Baijayant;Pradhan Shri Nityananda

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether illegal fishing by fishermen from Thailand, Bangladesh and other foreign vessels in Indian waters is on the rise;
- (b) if so, the details thereof;
- (c) whether such illegal fishing has adversely affected the livelihood of fishermen living on the Indian coasts; and
- (d) if so, the details thereof and the remedial measures being taken in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE, CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a)&(b) There are no specific reports indicating increase in illegal fishing in Indian Exclusive Economic Zone (EEZ) by fishing vessels belonging to Thailand and Bangladesh. However, reports have been received from the Indian Coast Guard indicating increase in apprehension of Sri Lankan fishing vessels due to violation of the Indian Maritime boundaries as given in the Annexure.
- (c) No, Madam.
- (d) Does not arise.